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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.02.2020 AT 10.30 AM

TRANSFER PETITIONNO.	
COMPANY PETITION/APPLICATIONNO.	CP(IB) No.401/9/HDB/2019
NAME OF THE COMPANY	Pioneer Torsteel Mills Pvt Ltd
NAME OF THE PETITIONER(S)	A&A International Trading Pvt Ltd
NAME OF THE RESPONDENT(S)	Pioneer Torsteel Mills Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
(For Y Swayanarayana) Devangi Kaviya	DCS	9704630066	D.J. Kaviya

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harshavardhan Abburi	Advocate	8885808388	Harshavardhan
J.V. Ravi Sankar	Advocate- Legal	8885356882	J.V. Ravi Sankar


ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is present.

Both sides reported parties entered into settlement and requested time to report settlement.

List it on 24.02.2020 for reporting settlement and for filing withdrawal memo.


Member (T)


Member (J)

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